

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.240 of 2016 (SZ)
(W.P.No.11167 of 2012 on the file of High Court of Madras)
M.A.No.200 of 2016

Applicant(s)

P.Palkunan
Edalakkudi P.O.
Nagercoil

Respondent(s)

Vs. 1. The District Collector, Kanyakumari
2. The District Environmental Engineer,
Tamil Nadu Pollution Control Board
3. The Commissioner,
Nagercoil Municipality
4. M/s.Devisree Metals
Rep. by its Proprietor, Nagercoil

Legal Practitioners for Applicant(s)

M/s. B.Tamilnidhi
A.M.Muthu Esakki

Legal Practitioners for Respondents

Mr.E.Manoharan for R1 & R3
Mrs.Rita Chandrasekar for R2

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date: 18th July, 2017</p> <p>The applicant who appears in person is not present.</p> <p>List the matter on 22.08.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....EM (Shri P.S. Rao)</p>